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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.198/KB/2013

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>st</sup> December 2017, 10.30 A.M**

Name of the Company	Swapan Bhar & Ors.-Versus-D.G.Cold Storage Pvt.Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

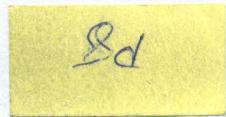
1) Mr Ratnanko Banerji, Sr. Adv  
 2) Mr Siddhartha Sharma, Adv  
 3) Ms Urmila Chakraborty, Adv  
 4) Ms Namrata Basu, Adv } Petitioner  
 , REGTOKBROTO KUMAR MITRA, Adv } R.1  
 2. PATITA PABAN BISHWAL, Adv  
 3. KULDEEP MFLICK, Adv }  
 21/12/2017  
 21/12/2017

**ORDER**

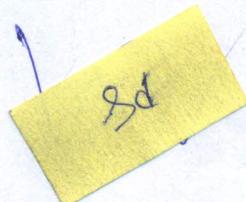
Ld. Counsel for the petitioners and the respondent no. 1 is present.

Pleadings are complete. Both the parties informed that they have already filed written submissions.

List it on 02/02/2018 for hearing.



(Jinan K.R.)  
Member (J)



(V.P.Singh)  
Member (J)